

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

36.

IA-50/2024 in C.P.(IB)/3394(MB)/2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 12.07.2024

NAME OF THE PARTIES: Wintry Engineering & Chemicals Private Limited
Vs
Rushabh Lifestyle Private Limited

SECTION: 9, 33(1) (b) (i) to (iii) r/w 33(3) OF INSOLVENCY AND BANKRUPTCY CODE,
2016.

ORDER

1. Mr. Qasim Rajani a/w Mr. Yahya Batatawala, Ld. Counsel for the Applicant/RP present.
2. **IA-50/2024**: Heard the Counsel and perused the records. Reserved for Orders.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)